

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOME AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO21.04.2010**  
**ANSWERED ON**  
**FUNDS RECEIVED BY NAXALS .**

2806

SHRI SHREEGOPAL VYAS

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) the details of funds received by naxals;
- (b) the sources thereof; and
- (c) the action taken against such sources after their identification?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) to (c): The CPI (Maoist) mainly raise funds from contractors, businessmen, etc. by imposing levy, extortion and also by looting banks. Law and order being a State subject, dealing with the various aspects/issues related to naxalite activities in a State primarily lies in the domain of the concerned State Government, and taking steps as appropriate and necessary is a continuous process. Crime related to extortion, etc. is registered, investigated and prosecuted by the State Government.